F.No. 01(03)/Roster/CESTAT/2025-Part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2025

ORDER NO. 209 of 2025

Hon'ble President is pleased to order the sitting commencing from 01.12.2025 to

27.02.2026 for CESTAT. Mumbai as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.12.2025 to 23.01.2026	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Service Tax Division Bench matters
From 27.01.2025 to 27.02.2026	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 27.01.2025 to 27.02.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member Bench matters
From 01.12.2025 to 27.02.2025	Dr. S. K. Pati, Hon'ble Member (Judicial)	

Note:

- In the event of leave/tour of a Judicial Member in any of the Division Bench, Dr. S. K. Pati, Member (Judicial) will sit in that Division Bench.
- From 01.12.2025 to 23.01.2025, whenever a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the Division Bench lists till such time one of the Members rejoins after the leave/tour period.
- From 01.12.2025 to 23.01.2026, if a Technical Member in any of the Division Bench is on leave/tour, the other available Division Bench will hear all the Division Bench matters and the Judicial Member will also sit in Single Member Bench. From 27.01.2026 to 27.02.2026, if Mr. M. M. Parthiban, Member (Technical) is on leave/tour, Mr. S. K. Mohanty, Member (Judicial) will also sit in Single Member Bench.
- All part heard matters are released for fresh hearing before the regular bench. 4.
- The sitting will, however, be subject to the vacations/holidays as published.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner (AR), Mumbai /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar